

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/4/ (IB)/2017  
NAME OF THE PETITIONER(S) : CMI ENERGY INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	V. SURESH	Counsel for Petitioner	V. Suresh
	Senitha K.	Counsel for Respondent - Sec 110	Senitha K.

ORDER

Counsels for both the parties present and heard their arguments in part. For continuation at request, put up on 17.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)